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Rs. 11.1 crores for secondary teachers. The Cabinet have decided that all the proposals involving large implications should be considered after the Report of the Taxation Inquiry Committee has been received and examined. The question of appointing a Committee, as advised by the Central Board of Education and referred to in the question of my hon. friend there, might be taken up there-. after.

श्रीमती कमलेन्द्रमति शाहः क्या सरकार को •पता हैं कि इस मूल्क में कहीं कहीं पर टीचर्स को उन लोगों से भी कम तनस्वाह मिलती हैं जो पैंदल हाक ले जाते हैं?

Mr. Speaker: She is giving information.

सम्पत्ति शुल्क

* २८४. सेठ गोविन्यु वास: क्या वित्त मंत्री यह बताने की क्या करींगे कि २९ सितम्बर, '९६४४ तक सम्पत्ति शुल्क द्वारा किस राज्य में से अधिकतम आय हुई और कितनी हुई?

The Deputy Minister of Finance (Shri M. C. Shah): If the hon. Member wants to know the largest amount of Estate Duty collected upto the end of September, 1954 in any single case, it is Rs. 4,57,316 in Bombay State, and if the largest amount received in any one State, it is Rs. 10,80,366 in the State of Bombay.

सेठ गोषिन्द वास: जितने कर इस सम्बन्ध में ीभन्न भिन्न लोगों पर लगाए गए, वह सब वसूल हो गया या सिर्फ अभी वह कर के ही रूप में ं हैं और वह बस्तल नहीं हो सका?

Shri M. C. Shah: There have been demands made and collections have also been made but all that was asked for in demand has not been paid.

सेठ गाँविन्य दास: जो रकम अभी वसूल नहीं दर्इ है उसके सम्बन्ध में क्या कार्यवाही की जा रही हैं?

Shri M. C. Shah: That will be collected; because instalments are given sometimes, they are collected by instalments.

संठ गोविन्य वास: यह जो किस्तें मुकर्र होती हैं यह ज्यादातर कितने सालों के लिए मुकर्रर होती 'हैं' ?

Shri M. C. Shah: Very few instalments are given. It has to be recovered from the property and the property is under attachment. Some facilities are given to pay those sums.

सेठ अचल सिंह: क्या मंत्री महौदय यह बतलाने की क्या करेंगे कि देश के भिन्न भिन्न राज्यों से कितना मृत्यू कर एकत्रित किया गया है?

Shri M. C. Shah: From all the States it is Rs. 12,25,012 collected and the demands are Rs. 30,44,483.

PUBLIC ADMINISTRATION

*387. Shri U. C. Patnaik: Will the Minister of Finance be pleased to state the amount of expenditure incurred by the Government of India on account of Mr. Paul H. Appleby who submitted a report on Public Administration to them?

The Minister of Finance (Shri C. D. Deshmukh): No expenditure was incurred by the Government of India on account of Mr. Paul H. Appleby, who visited India at the cost of the Ford Foundation for advising Government on matters connected with Public Administration.

P. A. C's NINTH REPORT

*390. Shri Morarka: Will the Minister of Defence be pleased to state:

- (a) whether the attention of Government has been drawn to the Public Accounts Committee's disapproval of the action of the Air Adviser in London in having gone out of his way to sugthe name of Messrs. Aircraft Instrumentation Ltd. who were not even on the list of approved contractors, for the supply of certain aircraft stores in September, 1949 which ultimately failed to execute the job; and
- (b) what action has been proposed to be taken by Government to fix the

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responsibility on those who were responsible for placing orders with the above firm?

The Deputy Minister of Defence (Shri Satish Chandra): (a) and (b). Government are fully aware of the observations of the Public Accounts Committee and the matter is under the examination of W.H. & S. Ministry in consultation with the Defence Ministry as suggested by the said Committee.

Shri Morarka: May I know what was the total amount paid by way of advance to the Aircraft Instrumentation Ltd., by the Government and what was the value of goods received against that advance?

Shri Satish Chandra: I have not got the details with me.

Shri Morarka: May I know whether it is a fact that this Company has gone phut and is in liquidation and is not in a position now to repay the Government advance?

Shri Satish Chandra: The hon. Member is repeating what is already contained in the report. If he wants any further information, I can certainly give it.

Shri T. N. Singh: May I know whether one of the officers of the Defence Ministry attached in London who was responsible for suggesting the name of this firm for those purchases has been re-employed after having left service?

Shri Satish Chandra: I am not aware of the officer's re-employment or his having gone away. We are consulting the Works, Housing and Supply Ministry and both together are asking our High Commissioner to conduct immediate enquiries and to fix responsibility on the officers concerned, whether they belong to the Works, Housing and Supply Ministry or to the Defence Ministry.

POTTERY

*392. Shrimati Tarkeshwari Sinha: Will the Minister of Education be pleased to state:

- (a) whether painted grey pottery said to be belonging to the tenth century B. C. have been found at the site of Purana Qila;
- (b) whether they are similar to what have been found in other 'Mahabharata' sites at Hastinapur, Kurukshetra and Panipat;
- (c) whether things other than pottery were also unearthed there; and
- (d) whether Government propose to conduct any further investigation on that line in future?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes.

- (b) Yes. Of the three sites mentioned here, only Hastinapur has been excavated systematically by the Department of Archaeology and in other two sites exploration has revealed this painted grey ware ceramic culture.
- (c) Yes. Some of the antiquities which had been discovered during this small scale digging are copper, antimony rods, and sickle, terracotta human and animal figurines, bone needles, beads of shell jasper and terracotta and punchmarked coins as well as other copper coins, many brick and stone walls and a ring-well.

(d) Yes.

Shrimati Tarkeshwari Sinha: May I know under whose guidance these excavations were conducted?

Dr. M. M. Das: We have got our officers who are usually in charge of excavations. Excavations are done in so many parts of India. We have got competent officers who execute such excavations.

Shrimati Tarkeshwari Sinha: May I know whether these discoveries have led to the conclusion that the present site of the Purana Qila repre-